

का एक कर्मचारी चंडीगढ़ में गिरफ्तार किये गये पाकिस्तानी जासूसों के साथ मिला हुआ था ;

(ख) यदि हां, तो उक्त जासूस केवल उस कर्मचारी की सहायता से ही प्रतिरक्षा मामलों संबंधी महत्वपूर्ण तथा गोपनीय फाइलों से जानकारी प्राप्त करने में सफल हुए थे ; और

(ग) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?

प्रतिरक्षा मंत्री और इत्याद तथा भारी इंजिनियरिंग मंत्री (श्री स्वर्ण सिंह) : (क) ने (ग). कुछ रक्षा कर्मचारी भी अन्तर्ग्रस्त हैं। यद्यपि उनमें से कोई भी रक्षा मंत्रालय में सेवा नहीं कर रहा था। मामले की जांच अभी सम्पूर्ण नहीं हुई।

Export of Films by IMPEC

7037. SHRI K. N. PANDEY :
SHRI ARJUN SINGH BHADORIA :

Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 4797 on the 1st April, 1970 and state the terms and conditions on which the Indian Motion Pictures Export Council exports Indian Films ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : Indian films are usually exported on outright sale basis by the Indian Motion Pictures Export Corporation. Some films were, however, exported on minimum guarantee and distribution basis.

Poor popularity of Indian Films in Burma

7038. SHRI D. AMAT : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Indian films do not find a good market in Burma ; if so, the

extent of imports of Indian films into Burma during 1968-69 and 1969-70 ;

(b) the main reasons for the unpopularity of Indian films in that country ; and

(c) the names of other countries from which films are exported to Burma and compete with Indian films ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) and (b). No, Sir. India's export of films to Burma increased from Rs. 111 thousands in 1968-69 to Rs. 145 thousands in 1969-70 (upto December, 1969). As would be evident from these figures, Indian films are not unpopular in Burma. However export of Indian Films is facing certain difficulties on account of decrease in Indian population in Burma, and shortage of foreign exchange in that country.

(c) The main competition is from English pictures from Britain and America.

Financial Assistance to Handloom Co-operative Societies in Maharashtra

7039. SHRI N. R. DEOGHARE : Will the Minister of FOREIGN TRADE be pleased to state:

(a) the financial assistance given to the Handloom Co-operative Societies in Maharashtra during the years 1967-68, 1968-69 and 1969-70 ; and

(b) the action being taken to provide more financial assistance to these societies to improve their lot ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) The required information is as follows :

Year	Grants	Loans
1967-68	Rs. 42.74 lakhs	Rs. 1.67 lakhs
1968-69	Rs. 45.04 „	Rs. 1.92 „
1969-70	Rs. 52.22 „	Rs. 0.23 „

(b) The question regarding more financial assistance is under Government's consideration of Government of Maharashtra.

Discrepancy in Pension Rates of Emergency Commissioned Officers

7040. SHRIMATI SHARDA MUKERJEE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that there is a discrepancy in the pension rates of the released Emergency Commissioned Officers;

(b) if so, the details thereof; and

(c) the reasons for such discrepancy?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) and (b). Emergency Commissioned Officers, recruited direct from civil life, are eligible for grant of gratuity at the rate of Rs. 1,000 for each completed year of service. Those, who were serving in a permanent post under Central or State Government at the time of grant of Emergency Commission and were allowed a lien on the civil post count their Emergency Commission service towards civil pension. Gratuity is not payable to them. Pension under military rules is payable only to those who were granted Emergency Commission while they were serving as Junior Commissioned Officers or other Ranks in the Army or equivalent in the Air Force or Navy. They have an option to choose one of the following two alternatives:

- (i) Accept pension earned for pre-Commissioned service and terminal gratuity for Emergency Commission service.

OR

- (ii) Count Emergency Commission service for pension in the substantive rank held prior to commissioning. Gratuity is not payable in such cases.

(c) The entitlement of an individual to pension depends on the nature, i.e. permanent or temporary appointment held, and when holding a permanent post, whether he is governed by civil or military pension rules. The entitlement of ECOs would, therefore, vary

according to the position in which they were at the time of the grant of commission.

Increase in Fourth Plan Outlay for Delhi

7041. SHRI BAL RAJ MADHOK: Will the PRIME MINISTER be pleased to state whether any increase has been made for the allocation for the Union Territory of Delhi in the revised Fourth Five Year Plan and if so, the details thereof?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI): Yes, Sir, by Rs. 7 crores from Rs. 155.65 crores to Rs. 162.65 crores. Details are still being worked out.

Subsidy to boost up Export for Engineering goods

7042. SHRI SAMINATHAN:
SHRI N. R. LASKAR:
SHRI DHANDAPANI:
SHRI CHENGALRAYA NAIDU:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that Government have decided to grant subsidies to the manufacturers/exporters to boost the export of Engineering goods and have also classified the export of engineering goods as non-traditional;

(b) if so, the nature of Government subsidies; and

(c) how far this will help the manufacturers/exporters?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Engineering goods are classified as non-traditional exports. Some cash assistance is given to overcome disadvantages inherent in the economy, to compensate for unfunded taxes and to promote product development and market research.

(c) As a cumulative result of Government measures to help the Registered Exporters, the